

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**CP/CA No. 413/2015**

**IN THE MATTER OF:**

**Dinesh Kumar**

**.... APPLICANT / PETITIONER**

**Vs.**

**AEI Lamination Pvt. Ltd.**

**.... RESPONDENT**

**SECTION:**

**Under Section 433(e), 434**

**Order delivered on 02.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner:- Mr. Deepak Thukral & Mr. Vikas Gupta, Advs.**

**For the Respondent:- Mr. K. G. Sharma, Advocate**

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.  
List for arguments on 12.02.2018.

**Sd/-**

**(M. M. KUMAR)  
PRESIDENT**

**Sd/-**

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**